

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**  
(Office of the Registrar General)

**ORDER**

**No. 592**

**Dated: 25.11.2020**

26<sup>th</sup> November is celebrated as the Constitution Day. To commemorate the adoption of the Constitution, the reading of the preamble to the Constitution shall be organized at 11:00 AM on 26<sup>th</sup> November, 2020, in both Wings of the High Court of Jammu and Kashmir. The officers and officials of the Registry in both the Wings may join the reading of the preamble at 11:00 AM sharp from court rooms in their respective Wings of the High Court through virtual mode.

In Jammu Wing of the High Court, Hon'ble the Chief Justice will lead the reading of preamble to the Constitution through virtual mode from conference hall.

Similarly, in Srinagar Wing of the High Court, Hon'ble Mr. Justice Ali Mohammad Magrey will lead the reading of the preamble to the Constitution through virtual mode from conference hall.

Social distancing norms and other SOPs issued as regards COVID-19 shall be strictly observed.

**By Order.**

  
**(Jawad Ahmed)**  
**Registrar General**

No. 17382-97/GS

Dated: 25.11.2020

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu for information.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
*.....for information of their Lordships.*
- 3-4. Registrar Judicial, High Court of J&K, Jammu/ Srinagar with the request to make the arrangements for facilitating the ceremony of reading of preamble to the Constitution.
5. Registrar IT, High Court of J&K, Jammu with the request to coordinate with the Registrar Judicial, Jammu/Srinagar to ensure proper arrangements for holding the ceremony through virtual mode.
- 5-6. Joint Registrar (Judicial) High Court of J&K, Jammu/ Srinagar.  
*.....for information.*

  
**Registrar General**